WEELKY STATEMNT FOR DESPATCH OF ORDER

EXCISE APPEAL BRANCH

CESTAT, NEW DELHI-110066

FROM 22.07.2019 To 26.07.2019

S/NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECIVED FROM THE PS TO HON'BLE PRESIDENT/ VICE PRESIDENT/ MEMBERS	DATE ON WHICH ORDER DESPATCHED
		FINAL ORDER		
1	E/50431/2019	FO/50901/2019	18/07/2019	22/07/2019
2	E/52369/2018	FO/50902/2019	18/07/2019	22/07/2019
3	E/52540/2018	FO/50903/2019	18/07/2019	22/07/2019
4	E/50487/2018	FO/50905/2019	19/07/2019	24/07/2019
5	E/50139/2018	FO/50906/2019	19/07/2019	24/07/2019
6	E/58534/2013	FO/50907/2019	19/07/2019	24/07/2019
7	E/53776/2018	FO/50908/2019	19/07/2019	24/07/2019
8	E/2619/1993	FO/50909/2019	19/07/2019	24/07/2019
9	E/51941/2018	FO/50912/2019	19/07/2019	24/07/2019
10-11	E/53851-52/2018	FO/50913-14/2019	19/07/2019	24/07/2019
12-13	E/50366,50622/2019	FO/50915-16/2019	22/07/2019	24/07/2019
14-15	E/52005,52301/2018	FO/50920-21/2019	22/07/2019	25/07/2019
16	E/53067/2018	FO/50926/2019	23/07/2019	26/07/2019
17	E/52827/2018	FO/50927/2019	23/07/2019	26/07/2019
18	E/53038/2018	FO/50928/2019	23/07/2019	26/07/2019
19	E/52167/2018	FO/50929/2019	23/07/2019	26/07/2019
20	E/52258/2018	FO/50935/2019	24/07/2019	26/07/2019
		MISC ORDER		
1-4	E/Cod/50483-86/2019, in E/51261-64/2019	MO/50509-12/2019	19/07/2019	23/07/2019
5-7	E/Misc/50830-50832/2018 in E/50395, 52595-96/2017	MO/50513-15/2019	22/07/2019	24/07/2019
8-9	E/Roa/51086,51088/2018 in E/2479-80/2011	MO/50516-17/2019	24/07/2019	26/07/2019

Deputy Registrar
Excise Branch-DB

Kind Attention: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.